

LOK SABHA
UNSTARRED QUESTION NO. 807
TO BE ANSWERED ON 7TH DECEMBER, 2023

Allocation of Subsidized and Non-Subsidized Kerosene

807. ADV. A.M. ARIFF:

पेट्रोलियम और प्राकृतिक गैसमंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is continuously reducing the allocation of subsidized and non subsidized kerosene to the State of Kerala and if so, the details along with the changes in price of both items during the last five financial years, year-wise;
- (b) whether most of the fishermen in Kerala use kerosene based onboard engines for fishing and the State requires 2052 KLs of non-subsidized kerosene per month for supply to hundred per cent permits;
- (c) if so, whether the Government proposes to increase quarterly allocation of the same to at least 25000 KLs per year;
- (d) if not, the reasons therefor;
- (e) whether the Government also proposes to provide one-time financial assistance for 14332 fishermen having permits to convert the kerosene onboard engines to diesel/petrol engines in order to sustain the fishing activities; and
- (f) if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

- (a) to (d) Government of India makes allocation of “Public Distribution System (PDS) Kerosene” to States/UTs including Kerala on quarterly basis for cooking and lighting purpose. PDS Kerosene allocation to States/UTs including Kerala have been rationalized since 2010- 11 considering the polluting nature of Kerosene and taking into account, factors such as increase in domestic LPG/PNG connections, electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc. Till date, 12 States/UTs have declared themselves as Kerosene free.

Government has empowered States/ UTs to draw an allocation of one month’s quota of PDS Kerosene at Non- Subsidized rates during each financial year for special needs such as Natural Calamities, Religious Functions, Fisheries, Various Yatras etc. States/UTs may seek further additional allocation after exhausting available quota. Scale, criteria, modalities etc. of distribution to end customers are also determined by respective State/UT.

Considering the request of Government of Kerala, in addition to already allocated Non Subsidized PDS Kerosene quota of 1296 KL, an additional allocation has also been done, making an overall allocation of 3300 KL non subsidized PDS SKO for year 2023-24. Allocation of 5832 KL Subsidized PDS kerosene till 3rd quarter of 2023-24 has also been made to the state of Kerala.

The allocation of Kerosene to the State of Kerala during the last 5 years is attached as annexure A. Details of Price of PDS Kerosene (Ex- Mumbai) during the last 5 years is attached as annexure B.

- (e) and (f) No Sir.

Annexure- A

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha unstarred question No. 807 to be answered on 07.12.2023 asked by ADV. A.M. Ariff, on “Allocation of Subsidized and Non-Subsidized Kerosene”.

Year	PDS Kerosene (In KL)	Non Subsidized PDS Kerosene (In KL)
2018-19	55632	16884
2019-20	41700	15108
2020-21	37056	15108
2021-22	25920	21888
2022-23	15552	7160

Annexure- B

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha unstarred question No. 807 to be answered on 07.12.2023 asked by by ADV. A.M. Ariff, on “Allocation of Subsidized and Non-Subsidized Kerosene”.

Year	Average RSP of PDS Kerosene at Mumbai(Rs/ltr)
2018-19	23.96
2019-20	30.87
2020-21	25.72
2021-22	36.78
2022-23	76.36